

*[Translation]*

**Doubling of line between  
Daund-Gulburga**

2916. SHRIMATI PRATIBHA  
DEVISINGH PATIL:  
SHRI GOVINDRAO NIKAM:

Will the Minister of RAILWAYS be  
pleased to state:

(a) whether the Government propose to double the rail line between Daund-Gulburga section;

(b) if so, the details thereof; and

(c) the time by which it is likely to be completed ?

THE MINISTER OF STATE IN THE  
MINISTRY OF RAILWAYS (SHRI K.C.  
LENKA): (a) No, Sir.

(b) and (c) Do not arise.

*[English]*

**Model Contract for Oil Exploration**

2917. SHRI S.M. LALJAN BASHA:  
Will the Minister of ENVIRONMENT AND  
FORESTS be pleased to state:

(a) whether the Government have diluted an environment protection clause in the 'Model contract' for oil exploration;

(b) if so, the details thereof;

(c) whether his Ministry was consulted when existing and traditional safeguards to be maintained in oil exploration were diluted; and

(d) the recation of his Ministry thereto ?

THE MINISTER OF STATE OF  
THE MINISTRY OF ENVIRONMENT  
AND FORESTS (SHRI KAML NATH): (a)  
No, Sir.

(b) to (d) Do not arise.

*[Translation]*

**Fake Degrees**

2918. SHRI N. K. BALIYAN:  
SHRI G. MADE GOWDA:  
SHRI VILAS MUTTEMWAR:

Will the Minister of HUMAN RE-  
SOURCE DEVELOPMENT be pleased to  
state:

(a) whether fake degrees are being sold in the country by educational bodies as well as by some individuals describing themselves as Universities;

(b) if so, the number of such cases that have come to the notice of the Government;

(c) the action being taken by the Government against such institutions/individuals;

(d) whether there is any proposal to amend the UGC act with a view to impose deterrent punishment in this regard; and

(e) if so, the details thereof ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF HUMAN RESOURCE  
DEVELOPMENT (DEPARTMENT OF  
EDUCATION AND DEPARTMENT OF

CULTURE) (KUMARI SELJA): (a) and (b) According to the information furnished by the University Grants Commission, some reports have been appearing in the press that a number of self-styled Universities/Institutions are awarding fake Degrees/Diplomas. The University Grants Commission has informed that there are 31 fake-self-styled Universities in the country as on September 30, 1993. A list of these fake Universities is enclosed in *Statement*.

(c) The University Grants Commission, the Association of Indian Universities, and the MRTPC keep a watch on any fake university functioning in violation of the UGC Act, 1956. As soon as the existence of fake university is brought to the notice of University Grants Commission by members of public, students, or their parents or any other agency, the relevant provisions of UGC Act are brought to the notice of the promoters/office bearers of such self-styled/fake universities. They are advised to disassociate the use of expression "University" and also stop awarding degrees/diplomas. The concerned State Governments are also requested to conduct enquiries regarding the functioning of such fake universities. In addition, the UGC gives wide publicity to the list of fake universities every year to caution the students and parents about such institutions.

If any case of bogus institution issuing fake degrees to students is brought to the attention of MRTPC Commission,

either suo moto or through any source, the Commission initiates necessary action under the MRTPC Act, 1969. According to the information furnished by MRTPC, the Commission initiated enquiries against the following institutions which claimed themselves to be universities or deemed to be universities in contravention of the UGC Act, 1956:

1. University New Jerusalem.
2. Gandhi Hindi Vidyapeeth.
3. National University of Electro Complex Homeopathy.
4. Takshila Central University.
5. Commercial University, Delhi.

Enquiries in respect of the institutions at Serial No. 1, 3 and 5 are in progress. Whereas enquiry in respect of Takshila Central University was dropped, the Commission has directed the Gandhi Hindi Vidyapeeth to stop using the word "university" with its name.

(d) and (e) Government has already introduced an amendment Bill to UGC Act, 1956 in the Parliament in December, 1991. The amendment Bill provides for enhanced punitive provision in Section 24 for violating provisions of Sections 22 and 23 of the Act. Central Government have also requested State Governments/Union Territory Administrations to keep a strict vigil and to prosecute such institutions for violating UGC Act, 1956 and other penal laws.

#### STATEMENT

1. Maithili University/Vishwavidyalaya, Darbhanga (Bihar)
2. Mahila Gram Vidyapith/Vishwavidyalaya (Women's University) Prayag, Allahabad (U.P.)

3. Varanaseya Sanskrit Ltd. Darya Ganj (Delhi).
4. Commercial University Ltd. Darya Ganj (Delhi).
5. Testator Research University, Bodinayakanur (T.N.).
6. Indian Education Council of U.P., Lucknow (U.P.)
7. Gandhi Hindi Vidyapith, Prayag, Allahabad (U.P)
8. National University of Electro Complex Homeopathy, Kanpur, (U.P.)
9. University of New Jerusalem, Kuthuparamba, Dannore (Kerala)
10. Netaji Subhash Chandra Bose University, (Open University), Achaltal, Aligarh (U.P.)
11. World Social Work University, Perungni, Kerala.
12. Shrimati Mahadevi Varma Open University, Mughal Sarai (U.P)
13. DDB Sanskrit University, Puthur, Trichi (T.N.)
14. Bharatiya Siksha Parishad, (U.P.) Open Vishwavidyalaya.
15. Arya University, Sringer (J&K).
16. Bible university, Ambur, North Arcot. (T.N.)
17. Eastern Orthodox University, Ambur, North Arcot (T.N.)
18. Globe University of Science, Kumbakonam (T.N.)
19. St.John's University, Kizhanattam (Kerala)
20. National University, Nagpur.
21. Self-Culture University, Kizhanattam (Kerala)
22. United Nations University, (Delhi).
23. Vocational University, (Delhi).
24. St. Ravidas Vishwavidyalaya, Menrejpura, Bulandshahar (U.P.).

25. Uttar Pradesh Vishwavidyalaya, Kosi Kalan, Mathura (U.P.)
26. Maharana Pratap Shiksha Niketan Vishwavidyalaya, Partapgarh (U.P.)
27. Raja Arabic University, Nagpur.
28. Bharati Vidyapeeth, College of Engineering and Medical Education, Satara Road, Katraj, Pune.
29. Akhil Bharatiya Gandhi Nisargoochar Vidyapeeth, Vijaynagar Nanded Housing Society, Nanded.
30. Mahatma Gandhi Nisergoochar Vidyapeeth, Gandhi Bhavan, Kothrud, Pune.
31. Urdu University, Metia Park, Bhopal.

[English]

**Festival of India in China**

2919. SHRI SUDHIR SAWANT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to organise the Festival of India in China in the near future; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT, (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

(b) Festival of India in China is likely to be inaugurated in the first half of May, 1994 and will last for about six weeks. It will consist of Performing Art Events, A Film Festival, A Seminar on 'Literary Traditions between India & China,' Exhibitions on 'Science & Technology', 'English

Books published in India' and 'Modern Indian Fashion, Design' & 'Indian Handicrafts'.

**Sleeper Class**

2920. SHRI RAMESH CHENNITHALA: SHRI RAJNATH SONKAR SHASTRI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Confederation of Indian Consumers Organisation (CICO) have petitioned the National Consumer Disputes Redressal Commission regarding increase in the ticket charges in the renamed Second Class as Sleeper Class and inadequate facilities or comforts being provided to the passengers;

(b) if so, the details thereof and the decision taken by the Commission;

(c) the details of action taken to provide the matched facilities and comforts in the Sleeper Class; and